

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

-----  
**APPLICATION NUMBER : --**  
**PETITION NUMBER : IBA/1218/2019**  
**NAME OF THE PETITIONER : S Lakshmanan & Another**  
**NAME OF THE RESPONDENT(S) : Green Peace Constructions Pvt Ltd**  
**UNDER SECTION : Sec 7 Rule 4 of IBC, 2016**  
-----

**ORDER**

Ld. Counsel Mr. Praveen for the Applicant

In this case the Applicant has challenged the cost of Rs.50,000/- levied on them before the Hon'ble NCLAT.

List the matter for hearing on **29.07.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk